

**National Green Tribunal, Eastern Zone Bench**  
**Finance Centre, 3<sup>rd</sup> Floor**  
**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 147

Date: 22.02.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **24.02.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 10/2016/EZ	Joydeep Mukherjee Vs. Union of India & Ors	25.03.2020
2	O.A.160/2016/EZ	Jaydev Nayak & Others Vs Utkal Alumina International Limited & Others	25.03.2020
3	O.A.168/2016/EZ	Kahnu Charan Chhualsingh Vs. District Collector, Khurda & ors.	25.03.2020
4	O.A.163/2016/EZ	Manoj Chhotray Vs. District Collector, Khurda & Ors.	25.03.2020
5	O.A.100/2017/EZ	Subhas Mahapatra Vs State of Odisha & Others	25.03.2020
6	O.A.51/2016/EZ (Disposed of)	Ambar Nath Sengupta Vs State of West Bengal & Others	25.03.2020
7	O.A.16/2018/EZ	Amader Katha Vs State of West Bengal & Others	25.03.2020
8	O.A.21/2018/EZ	Paschimbanga Vigyan Mancha Vs The State of W.B.& Others	25.03.2020
9	O.A.22/2018/EZ	Haradhan Chakraborty Vs State of West Bengal & Others	25.03.2020

By order

*Subhayan Banerji*

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 148

Date: 22.02.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **25.02.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 92/2016/EZ M.A. No. 157/2017/EZ M.A. 48/2018/EZ	Subhas Mohapatra Vs. State of Odisha & ors.	26.03.2020
2	O.A.65/THC/2016/EZ M.A.1096/2016/EZ M.A.1097/2016/EZ M.A.1271/2016/EZ M.A.04/2018/EZ M.A.14/2018/EZ	People United For Better Living in Calcutta (PUBLIC) Vs Union of India & Others	26.03.2020
3	O.A.23/2018/EZ	Subir adhikari Vs W.B.P.C.B & Others	26.03.2020
4	Appeal 03/2018/EZ	Munjoh Resorts Pvt. Ltd & Anr Vs. The Andman & Nicobar Administration & Ors.	26.03.2020
5	O.A. No. 33/2018/EZ	Sudhakar Gajender Dubey Vs. Bihar State Pollution Control Board & Ors.	26.03.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application No.170/2017/EZ	M/S Westlink Trading Pvt. Ltd. Vs. Union of India & Ors	27.03.2020
2	Original Application no. 55/2017/EZ	Shri Tako Olo Vs. Union of India & Ors.	27.03.2020
3	Original Application no. 26THC/2017/EZ M.A. No. 305/2017/EZ M.A. No. 11/2018/EZ	Madan Mohan Halder & ors. Vs. State of West Bengal & Ors.	27.03.2020
4	Original Application no. 161/2017/EZ	Mudar Patherya Vs. West Bengal Pollution Control Board & Ors.	27.03.2020
5	Original Application no. 72/2017/EZ M.A. No. 300/2017/EZ	Dhaneshwar Yadav & Anr Vs MOEF & Ors.	27.03.2020
6	O.A.172/2017/EZ	Satya Narayan Samanta Vs State of Odisha & Others	27.03.2020
7	O.A.25/2018/EZ	S.K.Alauddin Vs Chief Secretary Govt. of West Bengal & Others	27.03.2020
8	O.A.26/2018/EZ	Mohistikari Paribesh Jivan O Krishi Kalyan Mancho Vs West Bengal Pollution Control Board & Others	27.03.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.28/2018/EZ	Sujit Kr.Garai Vs State of West Bengal & Others	30.03.2020
2	O.A.37/2018/EZ	Monafa Bibi & Another Vs Chairman West Bengal Pollution Control Board & Others	30.03.2020
3	Original Application no. 110/2013/PB/85/2016/EZ M.A. No. 97/2017/EZ	Subhas Datta Vs. Union of India & ors.	30.03.2020
4	O.A. No. 49/2018/EZ	Pratap Kumar Das Vs. The Secretary, Steel & Mines, Govt. of Odisha & Ors.	30.03.2020
5	Original Application no. 129/2016/EZ	Wildlife Society of Orissa (Elephant Corridors) Vs. State of Odisha & ors.	30.03.2020
6	Original Application no. 130/2016/EZ	Wildlife Society of Orissa (Forest Encroachment) Vs. State of Odisha & ors.	30.03.2020
7	Original Application no. 06/2016/EZ M.A. No. 297/2017/EZ	Subhas Datta Vs. State of West Bengal & Ors.	30.03.2020
8	Original application no. 104/2017/EZ	Prabhat Kumar Churiwala Vs. Union of India & Ors.	30.03.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 131/2017/EZ	Lambodar Mahant Vs. State of Odisha & Ors.	31.03.2020
2	Original Application No. 175/2017/EZ M.A. No. 368/2017/EZ	Saikat Sen Vs. Union of India & Others	31.03.2020
3	Appeal no. 15/2017/EZ	M/S Pioneer Vs. Orissa Pollution Control Board & Anr.	31.03.2020
4	Original Application no. 01/2018/EZ	Palwal Jithender Reddy Vs. Union of India & ors.	31.03.2020
5	Original Application no. 04/2018/EZ	Kiran Kumar Mishra & ors. Vs. State of Odisha & Ors.	31.03.2020
6	Original Application no. 184/2017/EZ	Saharab Ali Mallick Vs. State of West Bengal & Ors.	31.03.2020
7	Original Application no. 17/2018/EZ	Md.Israil Vs Chief Secretary Govt. of West Bengal & Others	31.03.2020

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